

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

5. IA(I.B.C)/2284(MB)2024
IN
C.P. (IB)/544(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: State Bank of India
VS
SND Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Sohil Mukadam, Ld. Counsel for the Applicant/ Liquidator present through physical mode.
IA-2284/2024
2. This is an Application filed u/s 60(5) by the Applicant seeking to place on record the Preliminary Report. The same is taken on record to that effect.
3. The present Application is **allowed** and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)